

**FORM-8****TIME TAKEN AT DIFFERENT STAGES OF COMMERCIAL CASES OF NOVEMBER 2023**

<b>Sl. No.</b>	<b>Court Name</b>	<b>Total Cases Disposed in the month</b>	<b>Average Time Taken (in Days)</b>		
			<b>Filing and Service</b>	<b>Trail and Judgment</b>	<b>Enforcement of Judgment</b>
1	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	<b>38</b>	36	66	
2	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-84	<b>19</b>	131	50	-
3	LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-85	<b>9</b>	157	11.88	
4	LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-86	<b>32</b>	36	15	-
5	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	<b>27</b>	83.69	19.94	-
6	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	<b>30</b>	37.33	167	
7	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	<b>29</b>	209.5	42	
8	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	<b>18</b>	97	56	
9	X Addl. District and Sessions Judge Court, (Dedicated Commercial Court), Bengaluru Rural District, Bengaluru.	<b>11</b>	206	97	-
10	XI Addl. District and Sessions Judge Court, (Dedicated Commercial Court), Bengaluru Rural District, Bengaluru.	<b>3</b>	69	133	-
11	IV Addl. District and Sessions Court, (Commercial Court), Ballari.	<b>6</b>	58	16	-